

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 556 OF 2009

BEFORE THE REGISTRAR S.G. SHAH

SAHIB SINGH

Appellant (s)

VERSUS

STATE OF PUNJAB

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned order and office report)

Date: 14/08/2012 This Appeal was called on for hearing today.

For Appellant(s)

Mr. Jagjit Singh Chhabra,Adv.

For Respondent(s)

Mr K.K.Mahalik, Adv.
Mr. Kuldip Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Nobody is present for the appellant. No request for filing additional documents though sufficient time has been granted till date.

Mr K.K.Mahalik, the ld. Counsel for the respondent confirms that no additional documents are to be filed.

Registry to process the matter for final hearing.

| | | (S.G.SHAH) |
| | | REGISTRAR |

hj